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CCA No. 1954/93
in O.A. 53/92

20.1.1995 Hon. Mr. Justice B.C. Saksena, V.V

Hon. Mr. K. Mithukumar, Member(A)

For judgment in this Contempt petition
see copy of the judgment in leading
Contempt petition No. 2426/93 in O.A.
No. 131/92 Lalji Shukla Vs. Union of
India and Ors.

[Signature]

Member(A)

[Signature]

Vice Chairman

Order pronounced in Court No
Two. Contempt application is
dismissed

B.C.
Saksena